NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 013.03.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 179/16	TP 198/17	14 months in	The second second	
Ci 1/3/10	17 190/1/	Hearing	391 / 394	Biobase Databases India Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

DESIGNATION REPRESENTATION TO WHOM

SIGNATURE

(PETITIONER) (RESPONDENT)

Counsel for petitioner is present. He requested time to file affidavit. Smt. Prema Hatti, appearing for ROC and RD is present. Herd her.

For continuation list it on 22.03.2017.

MEMBER (J)

MEMBER (T)